Title: Urged the Govt. to intervene in the matter regarding police atrocities on the movement led by the workers of Trinamool Congress and the BJP in West Bengal.

MR. DEPUTY-SPEAKER: Now, we will take up 'Zero Hour'.

...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Sir, I have a very urgent matter. ...(Interruptions)

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Sir, I should be called. ...(Interruptions)

MR. DEPUTY-SPEAKER: Let me say something. Yesterday also many Members could not get their chance in spite of giving their notices. I do not know whether your name is also there or not. It is now 1.15 p.m. At least, it will take one hour. Whether the House is going to sit or not depends on your cooperation. One has to be brief, only to the point, calling the attention of the Government. If you want to sit, 'yes', I will take up the responsibility of sitting here. The only thing is the moment you violate your cooperation, I will abruptly end up the matter and go away. Let me tell you.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Sir, I request the hon. Minister of Home Affairs to kindly remain present.

It has become impossible…...(Interruptions)

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir. this issueâ€;...(Interruptions)

MR. DEPUTY-SPEAKER: Now, I have given the floor to him. Just now I told you. You are violating it now itself. What is this? You were the Speaker of the Kerala Legislative Assembly. I have given the floor to him.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: It has become impossible to conduct democratic and political movement in the State of West Bengal. Parliamentary democracy is facing a real challenge in the State.

Yesterday, thousands of youth workers of Trinamool Congress and BJP lodged their protest. ...(*Interruptions*) They were in a procession against the State Government. ...(*Interruptions*)

SHRI BASU DEB ACHARIA: Sir, this is a State subject. How can this matter be raised here? ...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Police lathi-charged the people. ...(Interruptions) Hundreds of people have been severely injured in the lathi-charge. We want justice. Parliamentary democracy is being gagged. Parliamentary democratic system is being ruined. The State Government should not be allowed. The police is becoming merciless. Our workers were raising slogans peacefully. ...(Interruptions) The President of the Youth Wing of the Trinamool Congress was injured. They have been severely beaten up. ...(Interruptions)

MR. DEPUTY-SPEAKER: Please hear him. A notice was received. The matter has been listed.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Basu Deb Acharia, let me conduct the House. I have given the floor to Shri Sudip Bandyopadhyay.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Police have beaten up the Trinamool Congress and BJP workers ruthlessly. They should be punished. ...(Interruptions) We want justice from you. ...(Interruptions)

MR. DEPUTY-SPEAKER: I have given the floor to Shri Bandyopadhyay.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: We urge upon the Central Government, the hon. Minister of Home Affairs to intervene, to seek a report about yesterday's incident as to how the Trinamool Congress and BJP workers were beaten up, arrested and jailed undemocratically. ...(Interruptions)

SHRI BASU DEB ACHARIA: They have taken the law in their own hands. ...(Interruptions) It is a State subject. ...(Interruptions)

MR. DEPUTY-SPEAKER: You please resume your seat.

...(Interruptions)

MR. DEPUTY-SPEAKER: Will you please resume your seats?

...(Interruptions)

MR. DEPUTY-SPEAKER: Please, this is not the way, Shri Basu Deb Acharia. The hon. Speaker, in his wisdom, has accepted the notice and it is listed here. You are disturbing the House. You are a senior Member, you should not do like this.

...(Interruptions)

MR. DEPUTY-SPEAKER: Hon. Members, yesterday also they could not get a chance and today also you are now allowing them. This is not the way.

...(Interruptions)

SHRI BASU DEB ACHARIA: No, Sir, this should not be allowed. You cannot allow this....(Interruptions)

MR. DEPUTY-SPEAKER: It is unfortunate that a senior Member like Shri Acharia is interrupting like this. The hon. Speaker had received the notice and, in his wisdom, he has accepted it. It is listed here. I have called Shri Sudhip Bandyopadhyay and you are not allowing him to speak. This is very bad. It is going on record that you are interrupting the House.

...(Interruptions)

श्री अक्**बर अली खांदोकर (सेरमपुर) :** पार्टी मीटिंग पर हमला किया, वहां लॉ एंड ऑर्डर ब्रेक किया। …(<u>व्यवधान</u>)

MR. DEPUTY-SPEAKER: What to do now? Will you please resume your seats? Why do you not resume your seats? I am on my legs, Shri Acharia. Please resume your seat when I am on my legs.

...(Interruptions)

श्री किरीट सोमैया (मुम्बई उत्तर-पूर्व) : अध्यक्ष महोदय, ये लोग दूसरे की बात सुनने के लिए भी तैयार नहीं हैं। …(<u>व्यवधान</u>)

MR. DEPUTY-SPEAKER: Please resume your seat. I am on my legs.

...(Interruptions)

SHRI ADHIR CHOWDHARY (BERHAMPORE, WEST BENGAL): Only fascism is ruling over there. There is no rule of law....(Interruptions)

MR. DEPUTY-SPEAKER: Please resume your seats. I am on my legs.

...(Interruptions)

MR. DEPUTY-SPEAKER: It is Zero Hour. The hon. Speaker has allowed him and you are not permitting him to speak. There is a limit.

...(Interruptions)

MR. DEPUTY-SPEAKER: You are not allowing me also to speak in this House. There is a limit.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Acharia, you are a senior Member. You will have to hear me when I am on my legs. I am here to regulate the House. Am I not here to regulate the House?

...(Interruptions)

MR. DEPUTY-SPEAKER: Hon. Speaker has received the notice. In his wisdom, he has allowed it to be listed here.

I have with me the list allowed by the hon. Speaker.

...(Interruptions)

MR. DEPUTY-SPEAKER: I have called him to raise the matter.

SHRI BASU DEB ACHARIA: This is a matter to be raised in the State Assembly and not here. ...(Interruptions) It should be raised there. ...(Interruptions)

DR. RAM CHANDRA DOME (BIRBHUM): Sir, how can he raise the subject here? ...(Interruptions)

MR. DEPUTY-SPEAKER: The House is adjourned to meet again at 2.30 p.m.

13.26 hours

The Lok Sabha then adjourned till thirty minutes

past Fourteen of the Clock.

14.35 hrs

The Lok Sabha re-assembled after Lunch at thirty-five minutes

past Fourteen of the Clock.

(Mr. Speaker in the Chair)

...(Interruptions)

श्री जितेन्द्र प्रसाद (शाहजहांपुर) : Sir, I have given a notice. महोद्य, मैंने जीरो आवर का नोटिस दिया था।

अध्यक्ष महोद्य : आज नहीं।

श्री जितेन्द्र प्रसाद : जीरो आवर चल रहा था। हाउस डिस्ट्रब हो ग्या, इस वजह से वह नहीं हुआ। मुझे बहुत महत्वपूर्ण ईशू पर बोलना था।

अध्यक्ष महोद्य: आप सोम्वार को बोल सकते हैं।

श्री जितेन्द्र प्रसाद: सोम्वार को देर हो जाएगी। आज थोड़ा सम्य दे दीजिए।

अध्यक्ष महोद्य: ऐसा कोई प्रोसीजर नहीं है।

श्री जितेन्द्र प्रसाद : It is an issue concerning the farmers in the North. मुझे फार्म्स के ईशू पर बहुत ज्रूरी बात कहनी थी। हाज्स बीच में डि्स्ट्ब हो ग्या था इस वजह ्से जीरो आ्वर पूरा नहीं हो पा्या।

अध्यक्ष महोद्य : आप आज नहीं, बाद में बोलिए। Dr. Raman Singh.